

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

ORDER

No.HC.VII-238/2013/ 3037 /A

Dated Guwahati the 23rd May, 2014.

In the interest of Administration, the transfer orders in respect of Sri Upakul Sarmah, Court Manager, District Court, Kamrup (M), Guwahati and Smti. Pushpanjali Das, Court Manager, Principal Seat, Gauhati High Court, Guwahati issued vide Nos.HC.VII-238/2013/2934/A, dated Guwahati, the 20th May, 2014 and HC.VII-238/2013/2935/A dated Guwahati, the 20th May, 2014 have been kept in abeyance until further orders.

By Order,
Sd/-M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No. HC.VII-238/2013/ 3038-55 /A, Dated Guwahati the 23rd May, 2014.

Copy forwarded for information and necessary action to :

1. Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. Registrar (Vigilance/Admn./Judicial), Gauhati High Court.
3. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, for favour of information of his lordship.
4. District & Sessions Judge, Kamrup (M), Guwahati.
5. Joint Registrar (Admin-I/Judicial/Recruitment/PM&P/Vig.), Gauhati High Court, Guwahati.
6. Shri R.A. Tapadar, OSD, Gauhati High Court, Guwahati and Jt. Director, Judicial Academy, Assam.
7. Deputy Registrar (Finance), Gauhati High Court, Guwahati.
8. Treasury Officer, Kamrup, Guwahati.
9. Systems Analyst for uploading the Notification in the official website of the High Court, immediately.
10. Administrative Officer (Judl.), Accounts/Appointment/Establishment Section, Gauhati High Court, Guwahati.
11. PS to Hon'ble Mr. Justice K. Sreedhar Rao, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
12. PS to Hon'ble Mr. Justice T. Vaiphei, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
13. Sri Upakul Sarmah, Court Manager, C/o District & Sessions Judge, Kamrup (M), Guwahati-1.
14. Smti. Pushpanjali Das, Court Manager, Gauhati High Court, Guwahati.
15. Court Officer No.1/2, Gauhati High Court, Guwahati.
16. Chief Security Officer, Gauhati High Court, Guwahati.
17. CA to the Registrar General, Gauhati High Court, Guwahati.
18. Order file.


REGISTRAR GENERAL

23.5.2014